

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2753  
ANSWERED ON:07.12.2009  
PURCHASE OF DRUGS  
Muttamwar Shri Vilas Baburao

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government proposes to purchase all the drugs and medicines on the rate contract through the Directorate General of Supplies and Disposals;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has constituted a High Powered Committee to finalise the details of the drugs and medicines to be procured on the rate contract; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

a) & b): Government of India has reserved 102 items of drugs & medicines for exclusive purchase from Central Public Sector Enterprises & their subsidiaries. This would be applicable for purchase to be made by Central Government Ministries/Departments and schemes sponsored by Ministry of Health & Family Welfare (H&FW). Ministry of H&WF has requested DGS&D to conclude rate contract for the aforesaid 102 items and also for 41 items of drugs & medicines to be brought on rate contract to be operated by Central Government ministries/ Departments.

c): No, Madam.

d): Does not arise.